

14.01 hrs

1 July,

PAPERS LAID ON THE TABLE

Memorandum of understanding between the central Cottage Industries Corporation of India Ltd. and the Ministry of Textiles for 1992-93.

(English)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): On behalf of Shri Ashok Gehlot,

I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English versions) between the Central Cottage Industries Corporation of India Limited and the Ministry of Textiles for the year 1992-93.

[Placed in the Library. See No. LT. 2130/92]

Notifications under Customs Act, 1962 and Finance Act, 1989.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): On behalf of Shri Rameshwar Thakur,

I beg to say on the Table:-

(1) A copy each of the following Notifications (Hindi and English versions) under section 159 of Customs Act, 1962:-

(i) S. O. 177 (E) published in Gazette of India dated the 3rd March 1992 together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or *vice-versa*.

(ii) S. O. 246 (E) published in Gazette

of India dated the 27th March, 1992 together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or *vice-versa*.

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(iii) S. O. 247 (E) published in Gazette of India dated the 27th March, 1992 together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or *vice-versa*.

(iv) S. O. 299 (E) published in Gazette of India dated the 27th April, 1992 together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or *vice-versa*.

(v) S. O. 300 (E) published in Gazette of India dated the 27th April, 1992 together with an explanatory memorandum regarding revised rates of exchange for conversion of certain foreign currencies into Indian currency or *vice-versa*.

(vi) G.S.R. 561 (E) published in Gazette of India dated the 27th May, 1992 together with an explanatory memorandum making certain amendments to certain Notifications in the manner specified in column (3) of the Table annexed with the notification. [placed in Library. See No. LT- 2132/92]

(2) A copy of the Notification No. G.S.R. 557 (E) (Hindi and English versions) published in Gazette of India dated the 26th May, 1992 together with an explanatory memorandum regarding exemption to the employees of Air India, Indian Airlines, Vayudoot and Pawan Hans, whether serv-